

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
WRITTEN STATEMENT				
1	O.S. 19/2019 (SUMMONS)		H. N. Gangadharaiah Vs Nagarathnamma	L.S. Suchindra
2	EX 16/2018 (NOTICE)		Nanjamari Vs The Assistant Commissioner Tiptur Sub-Division Special Land Acquisition Officer, Tumakuru.	S. Sadashivappa
3	EX 20/2018 (NOTICE)		Bharathi Vs Mallesha N.S	A.N. Devaraju
4	M.C. 20/2020 (NOTICE)		Poorvika S. @ Priya S. Vs Madhusudhan S. P.	D.P. Nandisha
5	M.C. 40/2020 (APPEARANCE OF PARTY)		Chethan Kumar S.B. Vs Lakshmi K	K. Nagesh
6	Misc 5/2018 (FOR OBJECTIONS)		Ningappa H.K Vs Likhitha H.S	H.P.Mahalingappa/KAR/1100/1999
7	O.S. 19/2020 (AWAIT SUMMONS) IA/1/2020		Sunanda Vs Chikkalingaiah	P.H.Dhanapal
8	M.V.C. 106/2017 (JUDGMENTS)		Roopa K.N Vs Nataraju R.V	D.T. Rajashekaraiah
9	RA. 22/2017 (JUDGMENTS) IA/2/2017 IA/1/2017		Naganna Vs Mahesh	B.H. Dyananda
10	Misc 3/2015 (ORDERS)		N.Ashwini Vs A.Sathish	G.R.Srinivas
11.00 AM to 02.00PM				
11	M.C. 33/2020 (NOTICE)		XXXXXXXX Vs XXXXXXXX	L.S. Suchindra
12	G AND WC 29/2018 (EVIDENCE)		M.R.Srinivas gowda Vs Umadevi	K.N.Gururaja

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11.00 AM to 02.00PM				
1	C.C. 19/2019 (ISSUE NBW TO ACCUSED)		State by Turuvekere Police Vs Beeralingappa	A.P.P
2	C.C. 193/2019 (PLEA)		Hanumanthaiah V.G Vs Rathnamma	M.C.Y. Kumar
3	CrI.Misc. 47/2020 (ORDERS)		S. Lingappa Vs Tahasildar	A.N. Devaraju

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11.00 AM to 02.00PM				
1	O.S. 256/2016 (EVIDENCE)		Mahalingaiah @ Raju Vs Srinivas	M.D.Nataraja
2	O.S. 35/2017 (EVIDENCE)		Ramalingegowda.K.L Vs Hemavathi	M.S.Basavakumar KAR/1171/05
3	FDP 7/2013 (Await Orders)		Thimamma Vs Lakkanna	PHD
4	O.S. 112/2014 (WARRANT)		Chandrashekharaiiah Vs Siddalingadevaru	LSS TTU
5	EX 10/2015 (WARRANT)		Chaitra Vs H.N. Bhemegowda	
6	O.S. 117/2015 (SETTLEMENT)		Ramamani Vs Gangamma	TKU
7	O.S. 122/2018 (Plaintiff evidence)		Gangadharaiah Vs Kumaraiah	K. Nagesh
8	O.S. 197/2018 (Plaintiff evidence)		Sharadamma Vs Chikkamma	K. Nagesh
9	O.S. 254/2018 (Plaintiff evidence)		Sharadamma Vs Mahadevaiah	K. Nagesh
10	O.S. 299/2019 (Plaintiff evidence)		Mahesh M.S. Vs Naveenkumar	D.T. Rajashekharaiiah
11	EX 19/2014 (HEARING)		Hanumanthaiah Vs Andanigowda	KRD SM
12	EX 68/2015 (Call on)		Shivalingamma Vs Mahalingaiah	KN
CROSS EXAMINATION OF DW				
13	O.S. 32/2012 (EVIDENCE)		Jayarathna Vs Shylaja	BNT
14	O.S. 119/2016 (EVIDENCE) IA/1/2016 IA/2/2016		N.B. Shivanna Vs B. Kanchiraya	K. Nagesha

CROSS EXAMINATION OF PW

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15	O.S. 263/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Gowamma Vs Sarojamma	D.T.Rajashekaraiah
16	O.S. 242/2016 (EVIDENCE) IA/1/2016		Rajaiah Vs Thimmappa	D.T.Rajashekaraiah
17	O.S. 295/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Nanjundegowda Vs Tangyamma	A.N.Devaraju
18	O.S. 184/2017 (EVIDENCE)		Channabasavaiah Vs Shivakumaraswamy	M.B. Shivakumaraswamy
19	O.S. 6/2018 (EVIDENCE)		H. K. Nanjegovda Vs Devarajaiah	L.S. Suchindra
DEFN EVIDENCE				
20	O.S. 44/2017 (EVIDENCE)		Sunanda alias Lakshmidamma Vs Kattamma	M.C. Umesh
FURTHER EVIDENCE FOR PLNTF				
21	O.S. 71/2015 (EVIDENCE)		Ugraiah Vs Paramesh	RHSS
22	O.S. 300/2015 (EVIDENCE) IA/1/2015 IA/2/2015		T.M.Sharadamma Vs The Chief Officer, Town Panchayath of Turuvekere	D.T.Rajashekar
23	O.S. 53/2017 (EVIDENCE)		Narasamma Vs Vishweshwaraiah.S.S	S. Sadashivappa
24	O.S. 83/2017 (EVIDENCE)		Gangadhara Vs Ravi	B.R. Manjunatha
PLNTF EVIDENCE				
25	O.S. 275/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/4/2016 IA/1/2016 IA/5/2016		Raveesh Vs The Chief secretary, Govt. of Karnataka, Vidhana soudha, Bangalore.	D.T.Rajashekaraiah
26	O.S. 358/2016 (EVIDENCE)		Shivanna Vs Nanjappa	H.K. Nanjegovda
27	Misc 3/2015 (/0000) (ARGUMENTS)		Prabhuswamy T.R Vs Mallikarjunaiah.S	NCJ

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28	O.S. 9/2011 (ORDERS)		T.K. Ramakrishnaiah Vs Loosizerofrank	BHD DTR
29	O.S. 239/2016 (ORDERS) IA/1/2016 IA/2/2016		Venkatalakshamma Vs Boramma	P.H.Dhanapal
30	O.S. 150/2018 (ORDERS) IA/2/2018		Jayamma Vs K.H. Ningappa	P.H.Dhanapal
31	O.S. 149/2014 (JUDGEMENT)		Bommegowda Vs Chief Secretary,	DTR
32	EX 9/2012 (WARRANT)		Siddapasappa M.B. Vs Manjunath H.P.	D.T.R. M.R.P.
33	O.S. 3/2013 (SETTLEMENT)		Govindgowda Vs Kapanigowda @ Ramegowda	
34	O.S. 149/2019 (Hearing On I.A)		Siddamma Vs Doddamma	P.H.Dhanapal
35	O.S. 253/2019 (Hearing On I.A)		Keshavamurthy M.K. Vs Gowramma	H.N. Shekappa

Cases listed below are adjourned due to Covid 19

36	O.S. 139/2018 (EVIDENCE)	28-01-2021 (11.00 AM to 02.00PM)	Jayamma Vs The Chief Secretary Government of Karnataka	D.T. Rajashekharaiiah
37	O.S. 264/2018 (EVIDENCE)	29-01-2021 (11.00 AM to 02.00PM)	M.C.Devaraju Vs Lingaraju	D.T. Rajashekharaiiah
38	O.S. 315/2018 (EVIDENCE)	30-01-2021 (11.00 AM to 02.00PM)	Gowramma Vs Rajashekhar alias Rajashekharaiiah	L.Shanmukha
39	O.S. 346/2018 (EVIDENCE)	30-01-2021 (11.00 AM to 02.00PM)	Kumaraiah alias Mastigowda Vs Jayamma.R	K. Nagesh
40	O.S. 243/2019 (EVIDENCE)	01-02-2021 (11.00 AM to 02.00PM)	Nanjundaiah G.R. Vs Manjunatha G.S.	D.T. Rajashekharaiiah
41	O.S. 270/2019 (EVIDENCE) IA/1/2019	01-02-2021 (11.00 AM to 02.00PM)	Shivabasappa M. Vs Jayamma	P.H.Dhanapal
42	O.S. 344/2019 (EVIDENCE) IA/1/2019	01-02-2021 (11.00 AM to 02.00PM)	Papacharya Vs Sharadamma @ Mayamma	K.N. Gururaja

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1	Crl.Misc. 40/2020 (Call on)		Siddaramaiah Vs Tahashildar Turuvekere	H.G. Yogeasha
2	Crl.Misc. 41/2020 (EVIDENCE)		Lepakshari Vs Tahashildar Turuvekere	Lingadevaru D.R
3	C.C. 574/2015 (SETTLEMENT)		Nalina B Vs Siddabasavaiah M G alias Manju	A.N.Devaraju
4	Crl.Misc. 66/2017 (SETTLEMENT)		Chandrakala Vs Venkatesh	A.N. Devaraju
5	Crl.Misc. 28/2020 (Objection)		Gangadharaiah Vs Tahashildar Turuvekere	D.T. Rajashekharaiiah

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6	C.C. 71/2016 (EVIDENCE)	13-01-2021 (11.00 AM to 02.00PM)	Dandinashivara police, Turuvekere Taluk, Turuvekere. Vs Nagaraju	A.P.P
7	C.C. 115/2016 (EVIDENCE)	13-01-2021 (11.00 AM to 02.00PM)	Dandinashivara police station Vs Chikkagangaiah	A.P.P

Dangling IA: